

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A.218/2007**

**Thursday this the 7 th day of August, 2008.**

**CORAM:**

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER  
HON'BLE Mrs. K.N.K. KARTHIYANI ADMINISTRATIVE  
MEMBER**

K.Surendra Panicker,  
Sub Post Master, Aralumoodu,  
Thiruvananthapuram Dist. ....Applicant

(By Advocate Shri M.R.Ananda Kuttan)

Vs.

1. The Director of Postal Services,  
Kerala Circle,  
Thiruvananthapuram.
2. The Superintendent of Post Offices,  
Thiruvananthapuram South Division,  
Thycaud, Trivandrum – 14.
3. Union of India, represented by Secretary,  
to Government, Department of Posts,  
New Delhi-110 001. ....Respondents

(By Advocate Mr.TPM Ibrahim Khan, SCGSC).

The Application having been heard on 7.8.2008  
the Tribunal on the same day delivered the following.

**ORDER**

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER**

It has been stated on behalf of the counsel for applicant that the O.A. has  
become infructuous and as such, he seeks permission to withdraw the O.A.  
Permission granted. O.A. is dismissed as withdrawn. No. costs.

Dated the 7 th August, 2008.

  
**Mrs. K.N.K. KARTHIYANI  
ADMINISTRATIVE MEMBER**

  
**Dr.K.B.S.RAJAN  
JUDICIAL MEMBER**